

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 325 OF 2017

Dated : 5th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Bharat Aluminium Company Limited ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Nishant Kumar
Mr. Lakashyjit Singh Bagdwal

Counsel for the Respondent(s) : Mr. R. K. Mehta
Mr. C. K. Rai
Mr. Sachin Dubey
Ms. Himanshi Andley for R-1

ORDER

List the matter for hearing on **19.11.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**